

**Persons died and injured during recent riots in Delhi**

2780. SHRI NEERAJ SHEKHAR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the number of persons died and injured during recent riots in Delhi;
- (b) the number of FIRs registered against the rioters;
- (c) the number of persons arrested so far; and
- (d) the details of the loss of property due to riots in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (d) As reported by Delhi Police, as on 12.03.2020, 763 cases including 51 cases under Arms Act have been registered; 3,304 persons have been arrested/detained; 545 persons injured; 52 died; and 226 houses and 487 shops damaged during the recent riots in Delhi.

**Death toll in Delhi riots**

2781. SHRI TIRUCHI SIVA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total death toll in the riots that took place in Delhi since 24th February, 2020;
- (b) the total number of persons who have been injured in the violence that took place since 24th February, 2020; and
- (c) the total number of persons who have become disabled owing to the violence that ensued in Delhi from 24th February, 2020?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY): (a) to (c) As per Delhi Police, in the recent violence/riots in North East Delhi, 52 persons were killed and 545 persons sustained injuries.

**Protection to citizens under NPR and NRC**

2782. SHRI TIRUCHI SIVA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government proposes to take measures to ensure that those

residents who have lost their documents necessary under the National Population Register (NPR) and National Register of Citizens (NRC) be given protection against the said exercise; and

(b) if not, whether they will be given sufficient time to reapply for the necessary documents and whether Government proposes any measures to help citizens with this process?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) and (b) No document is to be collected during the updation of NPR 2020.

Till now, the Government has not taken any decision to prepare National Register of Indian Citizens (NRIC) at the National level.

#### **Targets fixed and achievements made under BADP**

2783. SHRI HARSHVARDHAN SINGH DUNGARPUR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of targets fixed and achievements made under the Border Area Development Programme (BADP) for the year 2017-18, State/UT-wise;

(b) the details of funds released to all States under the BADP along with the utilisation thereof during the said period;

(c) the apparatus put in place by Government to monitor the physical and financial achievements under the programme;

(d) whether Government is planning to increase the funds allocated to the border States; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI): (a) and (b) The State/UT-wise details of the targets fixed and achievements made under the Border Area Development Programme (BADP) and the funds allocated and released to various States along with the utilization thereof under the BADP during the financial year 2017-18 is given in the table below:—